

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
SUPPLEMENTARY CAUSE LIST DATED **20.02.2024** (TUESDAY)  
CHENNAI BENCH (**HYBRID MODE**)  
**01.55 pm**

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**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and  
Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)**

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	IA No.57/2024 in Comp App (AT) (CH) (Ins) No. 446/2023 IA No. 1381/2023 IA No. 1382/2023	LICHFL Trustee Company Pvt. Ltd. Vs B. Nirmal Kumar, Erst. Director & Shareholder of JBM Homes Pvt Ltd & JBM Shelters Pvt Ltd & 2 Ors.	Mr. Vinod Kumar	Mr. Avinash Krishnan Ravi- R1 Ms. Elamathi- R3
2	IA No. 58/2024 in Comp App (AT) (CH) (Ins) No. 447/2023 IA No. 1385/2023 IA No. 1384/2023	LICHFL Trustee Company Pvt. Ltd. Vs B. Nirmal Kumar, Erst. Director & Shareholder of JBM Homes Pvt Ltd & JBM Shelters Pvt Ltd & 2 Ors.	Mr. Vinod Kumar	Mr. Avinash Krishnan Ravi- R1 Ms. Elamathi- R3

For Judgment

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) No. 101/2022 IA No. 854/2022 IA No. 146/2023 IA No. 1326/2023	Veena Ramanathapura Sreenivasarangan & Anr Vs Amruthamgamaya Nature Care & Leisure Pvt. Ltd. & 6 Ors.	Mr. Eshwar Sabapathy	Mr. Bijoy P Pulipra- R2 & R3 Mr. N Sunil - R4 Mr. Kiran Gopi- R6 M/s. Sankar P Panicker- R7

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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